

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-50/2000/4787/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. R.A. Rahman,  
Principal Judge, Family Court No. II,  
Kamrup (M), Guwahati

Dated Guwahati, the 14<sup>th</sup> December, 2020.

Sub:- **Winter vacation.**

Ref:- Letter No.FCK 5/12/PJ/309/20, dtd. 14.12.2020

Madam,

With reference to the above, I am directed to inform you that you have been allowed to avail the winter vacation from 24.12.2020 to 31.12.2020 along with station leave permission, with your official vehicle, at your own cost, from the morning of 24.12.2020 till the evening of 31.12.2020. The Counsellor, Family Court-II, Kamrup(M), Guwahati and in her absence the Counsellor, Family Court-I, Kamrup(M), Guwahati will be in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-50/2000/4788-1 dated 14.12.2020**  
Copy to.

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
2.  The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

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